

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
COMPAQ SYSTEM INDIA PRIVATE LIMITED
(FORMERLY KNOWN AS OSSIFY INDUSTRIES PRIVATE LIMITED)**

RELEVANT PARTICULARS

1. Name of Corporate Debtor	COMPAQ SYSTEM INDIA PRIVATE LIMITED (FORMERLY KNOWN AS OSSIFY INDUSTRIES PRIVATE LIMITED)
2. Date of Incorporation of Corporate Debtor	08/09/2016
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kanpur
4. Corporate Identity No. of Corporate Debtor	U31100UP2016PTC086255
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: H008, SITE C, Surajpur, Ind Area, Greater Noida - 201308, Uttar Pradesh, India Principal Place of Business: 1. Unit No. 1, 10th Floor, Gulshan One29, Sector129, Noida, Greater Noida Expressway, Noida, Uttar Pradesh - 201306. 2. Khewat No. 409, Kila No. 227/2, Bamdoli Village, Hayatpur, opp Govt Primary School, Tehsil Harsaru, Gurugram, Haryana-122001
6. Insolvency commencement date in respect of corporate debtor	17.09.2026 (Order uploaded on website of Hon'ble NCLT on 18.09.2026)
7. Estimated date of closure of insolvency resolution process	16.03.2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	ARCK Resolution Professionals LLP (an IPE registered as IP) IBBI/IPE-0030/PA-1/2022-23/50013 Details of Authorized Signatory: Mr. Anil Kohli
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 409, 4 th Floor, Ansal Bhawan, 16 Kasturba Gandhi Marg, Connaught Place, New Delhi - 110001. Email: insolvency@arck.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Flat No- 409, 4 th Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi-110001 Email: compaqsystem.lbc@gmail.com
11. Last date for submission of claims	02.10.2026 (being 14 th day from the date of receipt of order i.e. 18.09.2026)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench, Prayagraj has ordered the commencement of a corporate insolvency resolution process of the Compaq System India Private Limited (Formerly known as Ossify Industries Private Limited) on 17.09.2026 in CP (IB) NO.123/ALD/2024.

The creditors of Compaq System India Private Limited (Formerly known as Ossify Industries Private Limited), are hereby called upon to submit their claims with proof on or before 02 October 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Anil Kohli

Designated Partner & Authorized Signatory

ARCK Resolution Professionals LLP acting as Interim Resolution Professional

Reg No.: IBBI/IPE-0030/PA-1/2022-23/50013

AFA Valid Upto: 31.12.2026

Date : 20.09.2026

Place: Uttar Pradesh

409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001

Email: compaqsystem.lbc@gmail.com & insolvency@arck.in

Contact No. 011-45101111 / 40078344



MAX HEALTHCARE INSTITUTE LIMITED

CIN: L72200MH2001PLC322854

Registered Office: 401, 4th Floor, Man Excellenza, S.V. Road, Vile Parle (West), Mumbai - 400 056, Maharashtra, IndiaCorporate Office: 2nd Floor, Capital Cyberscape, Sector-59, Gurugram - 122 102, Haryana, IndiaE-mail: investors@maxhealthcare.com ; Website: www.maxhealthcare.in

Telephone No.: + 91 22 2610 0461/62; +91 124 620 7777

NOTICE OF POSTAL BALLOT

Notice is hereby given pursuant to the provisions of Section 110 read with Section 108 and other applicable provisions, if any, of the Companies Act, 2013 read with Rules 20 and 22 of the Companies (Management and Administration) Rules, 2014 and other applicable rules, if any, Regulation 44 of the Securities and Exchange Board of India (SEBI) (Listing Obligations and Disclosure Requirements) Regulations, 2015.

KISHANPUR BRANCH, FATEHPUR

Distt. Fatehpur-212658

Ph: 8601804437, Email: kishan@bankofbaroda.com

NOTICE (For immovable property)

Authorised Officer of Bank of Baroda under the Securitization and Enforcement of Security Interest Act, 2002 and in exercise of powers in rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a notice to the borrowers/guarantors to repay the amount mentioned in the notice, with receipt of the said notice.

Amount, notice is hereby given to the below mentioned borrowers and they have taken possession of the property described herein below in accordance with section 13(4) of the said Act read with rule 8 of the said rule on

and the public in general is hereby cautioned not to deal with the property which is subject to the charge of Bank of Baroda for the amount/liability and from the borrowers as mentioned here in below.

Provisions of sub-section (8) of section 13 of the Act, in respect of time

Description of immovable property	Outstanding Amount (₹)
Plot situated at village- Muhiuddinpur, Pargana- Hathgam, Tehsil- Khaga, District- Fatehpur, Plot No. 15. Owner: Mr. Ram Laxhan Singh s/o Late Mr. Ram Bhawan Singh, Bounded by: East: Rasta 20 feet; West: Plot of Anand Mishra in place of Ravishankar; North: Land of Ramkripal Yadav; South: House of Chandrasen in place of Ram Laxhan Singh. Measurements are: East to West 50(Fifty) feet and North to South 25(Twenty Five) Feet. Total: 1250 (One thousand two hundred fifty) square feet.	Rs. 26,07,524.42 + interest & others charges w.e.f. 15.09.2026

Authorised Officer, Bank of Baroda

HINDUJA HOUSING FINANCE LIMITED

Corporate Office: No. 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015.
Branch Offices : 2nd Floor, 212B & 212C, Plot No-TC/G-2/2 & TC/G-5/5, Cyber Heights, Gopuram Nagar, Lucknow, U.P.-226010. Email: auction@hindujahousingfinance.com

IN - 9838202386

M - BRAJESH AWASTHI - 9918301885

Public Notice For E-Auction Cum Sale (Appendix - IV A) [Rule 8(6)]

Under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers in rule 3 of the Security Interest (Enforcement) Rules, 2002 (hereinafter referred to as the Act),

particular to the Borrower(s) and Guarantor(s) that the below-described immovable property which has been taken by the Authorized Officer of Hinduja Housing Finance Limited (Secured Creditor), Little Mount, Saidapet, Chennai - 600 015 and one of its Branch Offices at Cyber Heights, Vibhuti Khand, Gomti Nagar, Lucknow, U.P.-226010, will be sold on "As is Where is" basis for realization of the amount due to the Secured Creditor from the borrowers and Guarantors through e-auction platform provided at the website: www.bankeauctions.com &

Particulars of the property to be sold:
 Date : 20.10.2026, 11:00hrs - 14:00 hrs
 Date : 21.10.2026, Till 17:00 hrs.
 Date : 23.10.2026, 11:00 hrs - 13:00 hrs

Particulars	Demand Notice u/s 13(2) Date and Amount	Date and Type of Possession	Reserve Price EMD Bid Increase Amount
GH C/O MATA BHINAV SINGH BHUTI KHAND	2/Apr/2026 & Rs. 38,60,151/- Total O/s as on... Rs. 38,60,151/- as on 17/Mar/2026	22-Jul-2026 Physical Possession	Rs. 85,74,000/- Rs. 1,49,700/- Rs. 10,000/-

HAVING HOUSE NO. 2/357 VINAMRAKHAND GOMTI NAGAR LUCKNOW SUB REGISTRAR 2ND FLOOR Direction Boundaries : East: HOUSE NO. 2/356, West: HOUSE NO. 2/358, North: House No. 2/350,

A KUMAR S/o NAGENDRA Prashil Ramnagar,	14/Sep/2023 & Rs. 11,22,038/- Rs. 11,22,038/- as on 22/Aug/2023	27-Jul-2026 Physical Possession	Rs. 14,97,000/- Rs. 1,49,700/- Rs. 10,000/-
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Plot House/Plot, Situated at Khasra No.224 Minjuma, Village-Paisar (Bahar Seema), Nagar Palika Lucknow, U.P. Sub-Registrar-Nawabganj, Barabanki. (Area admeasuring 52.95 sq.mtr or 570 sq.ft.).
 East: Other Road, North: House Shyam Babu South: Plot Ramlakhan Chaurasiya

by demand draft in favour of Hinduja Housing Finance Limited payable at Lucknow

1. The Property is being sold on "AS IS WHERE IS, WHATEVER THERE & WITHOUT WARRANTIES & INDEMNITIES. 2. Particulars of the property / assets (viz. extent & measurements) best of information of the Secured Creditor and Secured Creditor shall not be answerable for any discrepancy. 3. E-Auction Sale Notice issued by the Secured Creditor is an invitation to the general public to bid for the property.